CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.479/98

Dated the 27th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Y. Nelson, Manchumala Estate, Vandiperiyar PO.

... Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

 Sub Divisional Inspector of Post Offices, Peermedu Sub Division, Peermedu PO.

... Respondents

 Superintendent of Post Offices, Idukki Divison, Thodupuzha PO.

(By Advocate Mr. George Joseph)

The application having been heard on 27.3.98, the Tribuna on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent, Karadigoody apprehends that his candidature may not be considered by the respondents for the reason that his name has not/sponsored by the Employment Exchange. Hence, he has filed this application for a direction to the Ist respondent to consider the applicant also for selection and appointment to the post of E.D.D.A. Karadigoody alongwith the candidates sponsored by the Employment Exchange. He has submitted an application dated 24.3.1998 (A.1) for this purpose.



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- 2. When the application came up for hearing on admission today, the learned counsel for the respondents submitted that in view of the ruling of the Hon'ble Supreme Court in Excise Sudt. Malkapatnam, Krishna Dist. A.P. Vs. KBN Visweswara Rao and others, 1996 (6) SCC 216, they would consider the candidature of the applicant as valid for selection and appointment to the post of Extra Departmental Delivery Agent, Karadigoody even though his name may not be sponsored by the Employment Exchange.
- 3. In view of the submission of the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, the application is disposed of with a direction to the respondents to consider the candidature of the applicant for selection and appointment to the post of Extra Departmental Delivery Agent, Kradigoody Post Office, even though his name may not be sponsored by the Employment Exchange. There is no order as to costs.

Dated the 27th/day of March, 1998

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ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A1: Application dated 24.3.1998 addressed to first fespondent sent by applicant.

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